

1	2	3
6.	Himachal Pradesh	7115
7.	Jammu & Kashmir	0
8.	Karnataka	135050
9.	Kerala	27551
10.	Madhya Pradesh	51113
11.	Maharashtra	26278
12.	Manipur	54
13.	Orissa	11475
14.	Punjab	23786
15.	Rajasthan	72684
16.	Tamil Nadu	15924
17.	Tripura	59
18.	Uttar Pradesh	52596
19.	West Bengal	191995
20.	Dadra & Nagar Haveli	149
21.	Delhi	183
22.	Pondicherry	649
Total :		958961

Sale Deed on Internet

3186. SHRI PANKAJ CHOUDHRY:
SHRI CHANDRA SHEKHAR SAHU:
SHRI RAMPAL SINGH:

Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) whether the transaction of immovable property is possible on internet as well;

(b) if so, the details thereof; and

(c) the time by which this system has been introduced?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) No, Sir.

(b) and (c) does not arise.

[English]

National Convention on Rural Industrialisation

3187. SHRI P.S. GADHAVI: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether any National Convention on Rural Industrialisation was organised in New Delhi in January, 1999;

(b) if so, the important decisions taken therein;

(c) whether it is proposed to identify sectors to accelerate rural industrialisation;

(d) whether the Government have accepted any decision taken by the convention; and

(e) the steps proposed to be taken to boost the rural industrialisation?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) Ministry of Industry (Department of Small Scale Industries & Agro & Rural Industries) have informed that no such National Convention on Rural Industrialisation was organised at New Delhi in January, 1999.